

**HIGH COURT OF CHHATTISGARH AT BILASPUR**  
**MEMORANDUM**

No. 719/Vig./2016

Bilaspur, dtd. 29/01/2016

Declaration of Assets has to be called from all the Judicial Officers of Subordinate Judiciary. Therefore, you are requested to submit your declaration of assets (as on 31/03/2015) in **pdf format** to this registry **by 29 February, 2016** through E-mail on the following E-mail address – [highcourt.cg@gov.in](mailto:highcourt.cg@gov.in)

For your convenience proforma for declaration of assets has been enclosed herewith and to download the proforma click on Whats New link at the homepage of High Court website i.e. [cghighcourt.nic.in](http://cghighcourt.nic.in)

sd/-

(Rajani Dubey)  
Registrar (Vigilance)

Endt. No. 720/Vig./2016

Bilaspur, dtd. 29/01/2016

Copy forwarded to :-

- 1) Shri Prabhat Kumar Shastri, Legal Advisor to Governor, Governor's Secretariat, Raipur.
- 2) Shri Sharad Kumar Gupta, Principal Judge, Family Court, Durg.
- 3) Shri Akhil Kumar Samanta Ray, Principal Secretary, Government of C.G., Law Department, Raipur.
- 4) Shri Ashok Kumar Goyal, Judge, Family Court, Jashpur.
- 5) Shri Pradeep Kumar Dave, Principal Judge, Family Court, Raipur.
- 6) Shri Arvind Singh Chandel, Registrar General, High Court of Chhattisgarh, Bilaspur.
- 7) Smt. Anuradha Khare, I Additional Principal Judge, Family Court, Raipur.
- 8) Shri Gautam Chouradia, Director, Chhattisgarh State Judicial Academy, Bilaspur.
- 9) Shri Ramesh Kumar Rathi, Presiding Officer, State Transport Appellate Tribunal, Raipur.
- 10) Shri Mahadev Katulkar, Judge, Family Court, Dhamtari.
- 11) Smt. Rajani Dubey, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
- 12) Shri Ravishankar Sharma, Registrar (I. & E.), High Court of Chhattisgarh, Bilaspur.

- 13) Shri Radhakishan Agrawal, President, District Consumer Disputes Redressal Forum, Raipur.
- 14) Shri Sypriel Xess, II Additional Principal Judge, Family Court, Raipur.
- 15) Shri Jaideep Vijay Nimonkar, Judge, Family Court, Raigarh.
- 16) Shri Veer Singh Salam, President, District Consumer Disputes Redressal Forum, Ambikapur.
- 17) Shri Jagdamba Rai, Special Judge Under SC & ST (P.A.) Act, Bilaspur.
- 18) Shri Arvind Kumar Verma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur.
- 19) Shri Onkar Prasad Gupta, President, District Consumer Disputes Redressal Forum, Kawardha.
- 20) Shri Santosh Sharma, Special Judge Under SC & ST (P.A.) Act, Ambikapur.
- 21) Shri Rajesh Kumar Shrivastava, Special Judge Under SC & ST (P.A.) Act, Durg.
- 22) Smt. Sushma Sawant, Judge, Family Court, Bilaspur.
- 23) Shri Sudhir Kumar, Additional Director-II, Chhattisgarh State Judicial Academy, Bilaspur.
- 24) Shri Doctorlal Katakwar, Judge, Family Court, Manendragarh.
- 25) Shri Ramashankar, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
- 26) Shri Rajnish Shrivastava, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
- 27) Shri Vijay Kumar Ekka, Special Judge Under SC & ST (P.A.) Act, Korba.
- 28) Shri Anand Kumar Singhal, Additional Secretary, Government of Chhattisgarh, Law Department, Raipur.
- 29) Shri Hemant Saraf, Special Judge Under SC & ST (P.A.) Act, Rajnandgaon.
- 30) Shri Rakesh Bihari Ghore, Registrar (Computerization), High Court of Chhattisgarh, Bilaspur.
- 31) Shri Ashok Kumar Lunia, President, District Consumer Disputes Redressal Forum, Dhamtari.
- 32) Smt. Kanta Martin, Judge, Family Court, Kanker.
- 33) Shri Bhisma Prasad Pandey, President, District Consumer Disputes Redressal Forum, Janjgir-Champa.
- 34) Shri Rajendra Pradhan, Judge, Family Court, Jagdalpur.
- 35) Shri Gokaran Singh Kunjam, President, District Consumer Disputes Redressal Forum, Jagdalpur.
- 36) Smt. Suman Ekka, Judge, Family Court, Korba.
- 37) Shri K. Vinod Kujur, Judge, Family Court, Kawardha.

- 38) Shri Nand Kumar Singh Thakur, Chairman, Permanent Lok Adalat, Durg.
- 39) Shri Bhuneshwar Ram, President, District Consumer Disputes Redressal Forum, Rajnandgaon.
- 40) Shri Shailesh Kumar Tiwari, Judge, Family Court, Ambikapur.
- 41) Shri Anand Kumar Dhruw, Judge, Family Court, Janjgir-Champa.
- 42) Shri Blacious Toppo, Chairman, Permanent Lok Adalat, Bilaspur.
- 43) Smt. Neeta Yadav, I Additional Principal Judge, Family Court, Durg.
- 44) Shri Sirajuddin Qureshi, Special Judge Under SC & ST (P.A.) Act, Jagdalpur.
- 45) Smt. Anita Dahariya, Judge, Family Court, Rajnandgaon.
- 46) Shri Abdul Zahid Qureshi, Special Judge Under SC & ST (P.A.) Act, Raipur.
- 47) Shri Manish Kumar Naidu, Special Judge Under SC & ST (P.A.) Act, Raigarh.
- 48) Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Baikunthpur.
- 49) Shri Maneesh Kumar Thakur, Additional Registrar (D.E.), High Court of Chhattisgarh, Bilaspur.
- 50) Smt. Kiran Chaturvedi, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur.
- 51) Shri Vijay Kumar Hota, Additional Secretary, Government of C.G., Law Department, Raipur.
- 52) Shri Shakti Singh Rajput, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
- 53) Shri Satyendra Kumar Sahu, III Additional Principal Judge, Family Court, Durg.
- 54) Shri Mansoor Ahmed, Additional Registrar (Adm.), High Court of Chhattisgarh, Bilaspur.
- 55) Shri Gopal Krishna Neelam, Registrar, Chhattisgarh Arbitration Tribunal, Raipur.
- 56) Shri Gregory Tirkey, Chairman Permanent Lok Adalat, Jagdalpur.
- 57) Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Ambikapur.
- 58) Shri Prabodh Toppo, Presiding Officer, Wakf Tribunal, Raipur.
- 59) Smt. Sangeeta Naveen Tiwari, Judge, Family Court, Mahasamund.
- 60) Smt. Neeru Singh, Secretary, District Legal Services Authority, Rajnandgaon.
- 61) Shri Siddharth Aggarwal, Deputy Secretary, Govt. of C.G., Law Department, New Delhi.
- 62) Shri Venseslas Toppo, Officer-On-Special Duty, High Court of Chhattisgarh, Bilaspur.

- 63) Shri Shyam Sunder Kashyap, Secretary, District Legal Services Authority, Dantewara.
- 64) Ku. Radhika Saini, Secretary, District Legal Services Authority, Durg.
- 65) Shri Shailendra Chauhan, Secretary, District Legal Services Authority, Kondagaon.
- 66) Shri Umesh Kumar Chauhan, Secretary, District Legal Services Authority, Raipur.
- 67) Smt. Jyoti Agrawal, Secretary, District Legal Services Authority, Surajpur.
- 68) Shri Achhe Lal Kachhi, Secretary, District Legal Services Authority, Kanker.
- 69) Ku. Smita Ratnawat, Secretary, District Legal Services Authority, Balod.
- 70) Shri Anil Kumar Pandey, Secretary, District Legal Services Authority, Jashpur.
- 71) Smt. Vibha Pandey, Secretary, District Legal Services Authority, Janjgir-Champa.
- 72) Smt. Kiran Thawait, Secretary, District Legal Services Authority, Kawardha.
- 73) Shri Jitendra Kumar Singh, Secretary, District Legal Services Authority, Jagdalpur.
- 74) Shri Shailesh Sharma, Secretary, District Legal Services Authority, Bilaspur.
- 75) Shri Krishn Pal Singh Bhadauriya, Secretary, District Legal Services Authority, Bemetara.
- 76) Shri Om Prakash Jaiswal, Deputy Secretary, C.G. State Legal Services Authority, Bilaspur.
- 77) Ku. Pushplata Markande, Secretary, District Legal Services Authority, Baloda-Bazar.
- 78) Smt. Mona Chauhan, Secretary, District Legal Services Authority, Dhamtari.
- 79) Shri Krishna Kumar Suryawanshi, Secretary, District Legal Services Authority, Raigarh.
- 80) Ku. Vandana Verma, Secretary, District Legal Services Authority, Mahasamund.
- 81) Shri Harish Chandra Mishra, Law Officer, Human rights Commission, Raipur.
- 82) In-charge, NIC, High Court Computer Sell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo in the official web-site of this High Court.

  
(Rajani Dubey)  
Registrar (Vigilance)